## Harnessing youth energy

- \*362. SHRI BASAWARAJ PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is invariably thought that the energy of youth intellectuals should not go waste while introducing new courses for them;
- (b) whether Government is aware that more than 50 lakh engineers in the country are on the roads for their livelihood;
- (c) whether more than 4 lakh trained teachers are waiting for jobs in Karnataka where the demand is 25,000 against 80,000 teachers being trained annually; and
  - (d) the steps taken by Government to harness this valuable youth energy?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Introduction of new courses by the institutes is generally based on demand of industry in specific domain. Since considerable investment in equipments and manpower is involved while planning for introduction of new programmes, a planned approach is usually adopted in such proposition. However, introduction of new courses is within the purview of respective affiliating Universities.

- (b) The Ministry of Human Resource Development has not conducted any such study in this regard.
- (c) The Ministry of Human Resource Development has not conducted any such study in this regard. However, National Council for Teacher Education (NCTE) has recognised 1543 courses of teachers training and approved intake of 101702 seats at different levels of teachers training upto 31.03.2013 in Karnataka.
- (d) The National Vocational Education Qualification Framework (NVEQF) has been notified for vocationalization of education. NVEQF has now been aligned with the National Skill Qualification Framework (NSQF) issued by the Ministry of Finance for skilling 500 million youth of our country. Apart from this AICTE has launched the Employability Enhancement Training Programme (EETP) which is available for the passed out engineering students as well as for the students pursuing their studies. The National Employment Enhancement Mission (NEEM) has been introduced to offer on the job training to enhance employability of a person either pursuing graduation/diploma in any technical or non-technical stream or have discontinued studies of degree or diploma courses.

The National Council for Teachers Education (NCTE) which has been set up under the NCTE Act, 1993 for planned and coordinated development of teacher education system throughout the country makes consistent efforts to regulate the growth of teacher education in the country. As a part of these efforts, the NCTE invites applications for further recognition of teacher education courses in various States/UTs on yearly basis in requirement of trained teachers in the country and the views of the States/UTs are obtained as a valuable input by the NCTE in this process.

## Completion of Gurgaon-Kotputli-Jaipur Highway Project

†\*363. SHRI RAM NARAIN DUDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the dates of commencement and scheduled completion of six-laning of Gurgaon-Kotputli-Jaipur Highway Project (NH-8);
  - (b) whether the above Project has not been completed till date;
- (c) the details of the condition for recovery of toll in the contract awarded to the company for completion of the Project;
- (d) whether the company has acted upon as per the conditions of toll contract and if not, the action taken against the company, till date; and
  - (e) by when the work of the above said Project would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) Six-laning of Gurgaon-Kotputli-Jaipur Highway Project of NH-8 has been taken up on Built-Operate-Transfer (BOT) basis under Phase-V of National Highways Development Project (NHDP). Date of commencement and scheduled completion of the project are 3rd April, 2009 and 2nd October, 2011 respectively. The work is not yet completed.

- (c) The toll fee is levied as per National Highways Fee (Determination of Rates and Collection) Rules as amended from time to time. Toll is to be collected from the Appointed Date. Toll rates are revised every year from 1st of September and collected toll revenue is being shared with National Highways Authority of India (NHAI) as per the provisions in the Concession Agreement.
- (d) Toll is being collected by the Concessionaire as per the conditions stipulated in the Concession Agreement.
  - (e) The Project is likely to be completed by 30th June, 2015.

<sup>†</sup>Original notice of the question was received in Hindi.